

and all the public corporations; if so, the reasons for the same and why the scheme has not been implemented even during the emergency.

Shri Nanda: In the public sector some undertakings have adopted it, not all.

Shri S. M. Banerjee: I have mentioned three.

Shri Nanda: We have been trying to persuade them also. It is a good thing. They should also—and, I hope, they will—take to it.

श्री क० ना० तिवारी : इंडस्ट्रियल यूनिट्स में जो वर्कर्स पाटिसिपेशन की स्कीम है, इसको क्या एग्रीकलचरल सेक्टर में भी लागू करने का आपका विचार है ?

श्री र० कि० मालवीय : अभी तो नहीं है। अभी तो फैंक्ट्रीज में जो वर्कर्स काम करते हैं, उनके लिये ही यह है।

भारतीय वायु सीमा का अतिक्रमण

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- श्री प्रकाशवीर शास्त्री :
 - श्री जगदेव सिंह सिद्धान्ती :
 - श्री भक्त दर्शन :
 - श्री भागवत झा आजाद :
 - * ८६० } श्री बी० चं० शर्मा :
 - श्री विद्यावरण शुक्ल :
 - श्री मरंडी :
 - श्री हेम बरभा :
 - श्री अशोक लाल बेरवा :

क्या प्रतिरक्षा मंत्रो यह बताने की कृपा करेंगे कि :

(क) पिछले तीन सप्ताहों में पाकिस्तान और चीन के विमानों ने कितनी बार भारतीय वायु सीमा का अतिक्रमण किया ;

(ख) क्या सरकार ने विरोध-प्रभेजने के अतिरिक्त और भी कोई कड़ी

कार्यवाही की है ; और

(ग) क्या यह अतिक्रमण उन स्थानों पर विशेषतः हुआ जहाँ हमारे सैनिक पड़ाव हैं ?

प्रतिरक्षा मंत्रालय में उपमंत्री (श्री वा० रा० चव्हाण) : (क) १ जनवरी १९६३ से पाकिस्तानी विमानों ने ६ बार भारतीय वायु सीमा का अतिक्रमण किया है और चीनी विमानों ने कोई भी नहीं।

(ख) जो नहीं।

(ग) ये अतिक्रमण जम्मू तथा काश्मीर, पंजाब और त्रिपुरा में किये गये हैं।

[(a) Since 1st January 1963, there have been six violations of Indian air space by Pakistani aircraft and none by the Chinese.

(b) No, Sir.

(c) The violations were in J. & K., Punjab and Tripura.]

श्री प्रकाशवीर शास्त्री : पाँछे कुछ दिनों के लिये जब प्रधान मंत्री जो रक्षा मंत्री का कार्य भी कर रहे थे और इसी प्रकार पाकिस्तानी विमानों के अतिक्रमण हुए थे तो उन्होंने बताया था कि यदि आवश्यक हुआ तो विरोध पत्रों के अतिरिक्त कुछ और कदम उठाने के सम्बन्ध में भी सरकार निश्चय करेगी। अब दुबारा जब यह सूचना दी जा रही है कि छः बार और पाकिस्तानी विमानों ने अतिक्रमण किया है, तो मैं जानना चाहता हूँ कि क्या सरकार ने कुछ और मजबूत कदम उठाने का भी इस सम्बन्ध में निश्चय किया है ?

Shri Y. B. Chavan: I think that consideration is always with the authorities concerned. Taking strong action depends upon the possibilities of each case.

श्री प्रकाशवीर शास्त्री : जम्मू काश्मीर, पंजाब और त्रिपुरा में जिन पाकिस्तानी

विमानों ने भारतीय सीमा का अतिक्रमण किया है वे विमान क्या उन स्थानों पर उड़े हैं जहाँ पर मुख्य रूप से हमारे सैनिक पड़ाव थे और यदि हाँ तो कितना ऊँचाई पर वे विमान उड़े और क्या उन्होंने उन स्थानों के कोई चित्र आदि लेने का भी यत्न किया ?

श्री यशबन्तराव चव्हाण : यह कहना मुश्किल है ।

श्री भक्त वरान : भारत और पाकिस्तान के प्रतिनिधियों का पिछले दिनों जो बैठकें हुई थीं, उन में क्या यह प्रश्न उठाया गया था और यह जोर डालने का प्रयत्न किया गया था कि अगर इस तरह का घटनायें होतीं रहीं तो दोनों देशों के बीच कटुतापूर्ण वातावरण बना रहेगा ?

Shri Y. B. Chavan: I have no information about this particular point.

Shri D. C. Sharma: May I know what is the maximum limit to which these aeroplanes flew so far as the Indian territory is concerned and may I know what is the approximate amount of time during which they were on our air space.

Shri Y. B. Chavan: They were for a short duration of time and in some cases it is quite possible that the incursions were rather marginal.

Shri Sivamurthi Swamy: May I know whether in the space which has been vacated by the Chinese, roads are being made under the shelter of aeroplanes or air defence of China?

Mr. Speaker: I could not follow.

Shri Sivamurthi Swamy: May I know whether in the space which has been vacated or where the Chinese have withdrawn they are building roads or some sort of communications with the idea of air defence of China?

Mr. Speaker: That would be altogether different.

Shri Hari Vishnu Kamath: Is there any truth in certain press reports to the effect that China is committing violations of Indian air space over Sikkim and Bhutan while falsely accusing India of violating Chinese air space and if so, may I know whether Government has reason to apprehend or believe that in conformity with past pattern this is only a prelude to China aggression against India over Sikkim or Bhutan?

Mr. Speaker: Some opinions; some inferences.

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Yes, Sir. Apart from that, I have not in mind any intrusion over Sikkim there. I cannot say certainly that there has been none. But I do not remember. I do not think any inference could be drawn to that effect such as the hon. Member has done.

Shri Kapur Singh: May I know how these air violations compare with similar air violations in the corresponding periods of 1961-62?

Shri Y. B. Chavan: It is rather difficult to make any comparison . . .

Mr. Speaker: Whether there is increase or decrease.

Shri Kapur Singh: Yes.

Shri Y. B. Chavan: I have not got the figures of last year at the present moment. Even the number of six violations is considerable.

Shri Hem Barua: May I know if it is a fact that the proposed air aid from friendly countries stipulates that it can be utilised in actual combat and, if so, may I know whether in view of this, in the context of it, our Air Force is geared up to the point so that it might be able to shoot down the foreign aircraft violating our air space?

Mr. Speaker: That would be a different thing altogether.

Marine Diesel Engines

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*861. { **Shri P. R. Chakraverti:**
Shri A. K. Gopalan:
Shri P. Kunhan:
Shri Onkarlal Berwa:
Shri Bade:

Will the Minister of Defence be pleased to state:

(a) whether Madras has been selected for setting up a factory for the manufacture of marine diesel engines for sea-going vessels and inland water-craft;

(b) whether any foreign industrial concern will collaborate in this project; and

(c) when the factory will start producing engines?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):

(a) Yes, Sir. Ennore near Madras has been selected.

(b) Messrs M. A. N. of West Germany are the collaborator.

(c) In early 1965.

Shri P. R. Chakraverti: May we know what will be the financial involvement in this project?

Shri D. R. Chavan: It will be Rs. 5.53 crores.

Shri P. R. Chakraverti: In view of the fact that Messrs, Vickers Armstrong has undertaken another project of truck manufacture in the neighbourhood of Madras, may I know whether the Government have enquired whether they should undertake this project also?

The Minister of Defence (Shri Y. B. Chavan): This is also another suggestion. The information given is about the commitment we have made. This is another suggestion.

Shri A. K. Gopalan: What is the total requirement of marine diesel engines and how much is imported today?

Shri Y. B. Chavan: I have not got that information. I can give the size of the financial commitment made. I have not got information about the total requirements.

Shri Kunhan: May I know what is the production capacity of the projecting the proposed factory?

Shri Y. B. Chavan: The whole thing, at the present moment, is at the negotiation stage. We have made certain commitments. All the details have to be worked out.

श्री श्रीकारलाल बेरवा : मैं माननीय मंत्री जी से जानना चाहूंगा कि मामूली इंजनों और डीजल इंजनों की चाल और खर्च में कितना अन्तर है ?

अध्यक्ष महोदय : माननीय सदस्य जानना चाहते हैं कि मामूली इंजनों और डीजल इंजनों की चाल में कितना अन्तर है ?

श्री श्रीकारलाल बेरवा : चाल और खर्च में कितना अन्तर है ?

Mr. Speaker: What would be the difference in expenses?

Shri Y. B. Chavan: It is rather difficult.

Mr. Speaker: Difficult for the Defence Minister to say.

Shri Mohammad Elias: There was a scheme under consideration by the Defence Ministry for producing marine engines in Mazagon and Garden Reach. May I know whether the Government will utilise these two factories for producing these marine engines for the sea-going vessels?

Shri Y. B. Chavan: Marine engine is a very specialised and complex job which will have to be done by a